

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-06-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : CA(CA)/49(CHE)/2021**  
**PETITION NUMBER : CP(CA)/207/2019**  
**NAME OF THE PETITIONER : M G Helen & 2 Others**  
**NAME OF THE RESPONDENT(S) : Servocraft HR Solution Pvt Ltd & Others**  
**UNDER SECTION : Sec 242(4) of CA, 2013**  
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**ORDER**

Ld. Sr. Counsel Mr. S. Ravi for the Applicant. None for the Respondent.

List the matter for hearing on **07.08.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk